

**CENTRAL ELECTRICITY REGULATORY COMMISSION
New Delhi**

Petition No. 21/TT/2022

Subject : Petition for truing up of transmission tariff of 2014-19 period and determination of transmission tariff of the 2019-24 period for seven assets under "Transmission Project of Parbati Koldam Transmission Company Limited" in Northern Region.

Date of Hearing : **16.7.2024**

Coram : Shri Jishnu Barua, Chairperson
Shri Ramesh Babu V., Member

Petitioner : Parbati Koldam Transmission Company Limited (PKTCL)

Respondents : Rajasthan Rajya Vidyut Prasaran Nigam Limited (RRVPNL)
and 21 Ors.

Parties Present : Ms. Gayatri Aryan, Advocate, PKTCL

Record of Proceedings

The order in the instant Petition was reserved on 6.2.2024. However, the order could not be issued prior to Shri P. K. Singh, Member, who formed part of the coram, demitting the office. Accordingly, the matter is listed for hearing today. None of the Respondents have filed any reply.

2. The learned counsel for the Petitioner submitted that the matter may be reserved for order.
3. After hearing the learned counsel for the Petitioner, the Commission directed the parties to file their respective written submissions/Note, if any, within a week.
4. Subject to above, the Commission reserved order in the Petition.

By order of the Commission

**Sd/
(T.D. Pant)
Joint Chief (Law)**

